

National Company Law Tribunal

Allahabad Bench

CP NO. 140/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Modi Industries Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Resp. No. 1 & 2	Rahul
2.				

CP NO.140/ND/2013

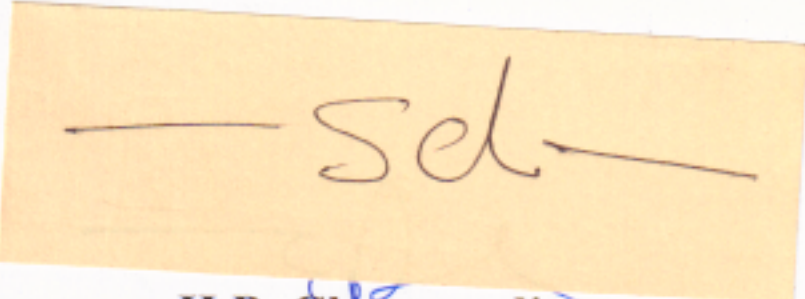
No representation from the petitioner side. Sh. Rahul Chaudhary, Advocate appearing for the respondents. Today, the case is fixed for the argument from the petitioner side on the maintainability of the present application.

It is brought to our notice that the petitioner has moved an application seeking adjournment in the matter and a copy thereof is served upon the respondent. However, a copy of such application is received by the registry of this Tribunal.

Keeping in view of these circumstances, the case is fixed for the argument on 25th January, 2018.

Dated:19.12.2017

Typed by:
Kanya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)